

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 28, 2021

No. 2113 /Admin. (Services)/2021

The Court's Notification No. 2080/Admin (Services)/2021 dated 27.09.2021 is hereby rescinded.

No. 2114 /Admin. (Services)/2021

Sri **Nirmal Chandra Semwal**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Ghaziabad.

No. 2115 /Admin. (Services)/2021

Sri **Pawan Kumar Sharma**, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Ghaziabad vice Sri Amit Kumar Prajapati.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghaziabad against the special court created for trying cases under the said Act.

No. 2116 /Admin. (Services)/2021

Sri **Amit Kumar Prajapati**, Special Judge/ Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge, Ghaziabad.

BY ORDER OF THE HON'BLE COURT,

Sd/-
(ASHISH GARG)
REGISTRAR GENERAL

No. 467/Admin. (Services)/2021, Dated: Allahabad: September 28, 2021.

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Allahabad, Ghaziabad and Shahjahanpur subordinate to the High Court of Judicature at Allahabad (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention their personal ID no., allotted by the Court on the charge certificate.

It is to add that local arrangements shall be made by the concerned District & Sessions Judge in pursuance of the Circular Letter No.27/D.R. (S)/2000 dated 21.6.2000, Circular Letter no. 30/Admin.(Services)/2019 dated 19.11.2019 and Circular Letter No. 03/Admin.(Services)/2020 dated 03.03.2020 accordingly.

The officers, who are transferred/posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Judicial) (Inspection), High Court, Allahabad.
10. The Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Registrar (Judicial) (Computers), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Deputy Registrar (Admin.), High Court, Allahabad.
14. The Deputy Registrar (G.), High Court, Allahabad.
15. The Assistant Registrar (Conf. 'B'), High Court, Allahabad.
16. The Assistant Registrar (Admin. A-2 Section), High Court, Allahabad.
17. The Assistant Registrar (Admin.A-3 Section), High Court, Allahabad.
18. The Section Officer (Admin. C Section), High Court, Allahabad.
19. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
21. P.S. to Hon'ble Administrative Judges, Allahabad, Ghaziabad and Shahjahanpur with the request to place this notification before His Lordship for kind perusal. (Information available on E-mail).

BY ORDER OF THE HON'BLE COURT,

Sd/-

**(SATISH KUMAR PUSHKAR)
ASSISTANT REGISTRAR (SERVICES)**